

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 12989 of 2019- SM

(Arising out of OIO-DMN-EXCUS-000-COM-016-19-20 dated 28/06/2019 passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN)

SHRI AMIT GUPTA

307, Express Tower, Azadpur Commercial Complex
Delhi

.....Appellant

VERSUS

C.C.E. & S.T.-DAMAN

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat - 396191

.....Respondent

APPEARANCE:

Shri Jitendra Singh & Ms. Reena Rawat, Advocates appeared for the Appellant
Shri Vijay G Iyengar, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 10.11.2022

DATE OF DECISION:07.03.2023

RAMESH NAIR

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10078 of 2020.

**RAMESH NAIR
MEMBER (JUDICIAL)**

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